

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**Original Application No. 88 of 2020 (SZ)**

Meenava Thanthai  
K.R. Selvaraj Kumar,  
Meenavar Nala Sangam,  
Represent by its president  
M.R Thiyagarajan,  
Office at No.48, East Madha Church Street,  
Chennai-600 013.

...Applicant(s)

**Vs**

Union of India  
Through the Secretary,  
Ministry of Environment and Forest  
Indira Paryavaran Bhavan, Jor Bagh,  
New Delhi – 110 003 and 3 others.

...Respondents

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Advocate for the Respondent: TNPCB  
Tr. S. Sai Sathya Jith,  
Advocate, Chennai



**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**Original Application No.88 of 2020 (SZ)**

MeenavaThanthai  
K.R. Selvaraj Kumar,  
Meenavar Nala Sangam,  
Represent by its president  
M.R.Thiyagarajan,  
Office at No.48, East Madha Church Street,  
Chennai – 600 013.

....Applicant(s)

Versus

Union of India  
Through the Secretary,  
Ministry of Environment and Forest,  
Indira Paryavaran Bhavan, Jor Bagh,  
New Delhi – 110 003 and 3 others.

....Respondents

**REPORT FILED ON BEHALF OF THE 3<sup>RD</sup> RESPONDENT  
TAMIL NADU POLLUTION CONTROL BOARD.**

I, J. Josephine Sahayarani , Daughter of Jesu Rajan , Christian, aged about 56 years, having my office at 76, Mount Salai, Guindy, Chennai-600032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board (TNPCB), Chennai – 32, and filing this Report on behalf of the 3<sup>rd</sup> Respondent Tamil Nadu Pollution Control Board (TNPCB) and as such I am well acquainted with the facts of the case from the records.

2. It is respectfully submitted that the Hon'ble National Green Tribunal (SZ), Chennai in its order dated 05.10.2021 directed inter alia that:

*“Para 03: The Tamil Nadu Pollution Control Board (TNPCB) is also directed to go into the question independently and to file their reply statements regarding the nature of allegations made about the pollution that is likely to be caused on account of the activities of the 4<sup>th</sup> respondent which in turn reaches the Vedanthangal affecting the Bird Sanctuary.*

J. Josephine Sahayarani  
7/12/22

*Made my  
sign with  
date 7/12/22*

JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

*Para 04: The Tamil Nadu Pollution Control Board is also directed to ascertain as to whether the 4<sup>th</sup> respondent unit is located upstream or downstream of the Vedanthangal Bird Sanctuary and the possibility of the effluent that is being discharged in the river reaches the Vedanthangal Bird Sanctuary, to affect the aquatic life in that area. They are also directed to ascertain as to whether there are any other Industries situated along with the Bird Sanctuary and whether they are contributing any pollution especially, Volatile Organic Compounds (VOCs) and what is the nature of effluents discharged and what is mode adopted by those Industries for discharging their treated effluents and if there is any violation committed by any industries, what is the nature of action taken by them in this regard".*

3. It is respectfully submitted that the respondent unit of M/s Sun Pharmaceutical Industries Ltd and its surroundings were inspected on 06.12.2021. During inspection the following were observed:

i. The unit of M/s. Sun Pharmaceutical Industries Ltd is located at SF No. 90/3 etc, Sathamay Village, Maduranthagam Taluk, Chengalpattu District which is a bulk drug manufacturing industry functioning since April 2000.

ii. The unit has taken over its activity from M/s. Pradeep Exports a unit of M/s. Pradeep Drug Company Ltd, which was in operation in the above said premises during the period 1992-1993, manufacturing Active Pharma Ingredients (API) and subsequently merged with this unit.

iii. From the industry, the Vedanthangal Bird Sanctuary is located at 3.72 Km on the west. The important water bodies like Maduranthagam lake is located on the south west of the industry (Maduranthagam Tank: 1.13 km SW Direction; Maduranthagam High Level Channel: 4.93 km SSW Direction).

4. It is respectfully submitted that earlier the unit of M/s. Pradeep Exports was in existence from the year 1992 and has obtained Consent of the Board under both Acts vide Board's Proceeding no. T1/CPT-MGR(S)/F-2057/W&A/dated 07.04.92 valid up to 31.03.1993 to manufacture the following:

  
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Sl. No	Products	Quantity
1.	Flurosemide	3.0 T/M
2.	Analagin	30.0 T/M
3.	Mebendezol	3.0 T/M

Subsequently, the above said unit of M/s. Pradeep Exports has obtained amendment to the consent order to change the products manufactured vide Board's Proc.dated.02.06.1992 as follows:

Sl. No	Products	Quantity
1.	Flurosemide	3.0 T/M
2.	Analagin	30.0 T/M
3.	Mebendezol	5.0 T/M

Further, the unit of M/s. Pradeep Exports was merged with the unit of M/s. Sun Pharmaceutical Industries Ltd and M/s. Sun Pharmaceutical Industries Ltd ~~had~~ obtained consent to establish (CTE) of the Board under the Water (P&CP) Act, 1974 and the Air (P&CP) Act, 1981 vide Board's proceedings dated 30.11.2005 and subsequently obtained consent to operate (CTO) vide Board's proceedings dated 19.06.2006 for the following:

Sl. No	Products Manufactured	Quantity in Ton/Month
1.	Analgin Magnesium	6.0
2.	Sodium Valporate	8.0
3.	Oxectacine	1.0
4.	Clomipramine	1.0
5.	Flurbiprofen	1.0
6.	Carbamazepine	4.0
7.	Mepoprolol Tartrate	3.0
8.	Tramadol HCL	1.0
9.	Metadoxine	0.4
10.	Danazol	0.1

*J. J. Kumar* 8/7/2022

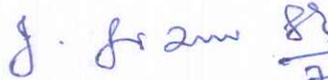
Sl. No	Description of Outlet	Max Daily Discharge	Point of Disposal
1.	Sewage	6KLD	On Industry's own land
2.	Trade Effluent		Permeate to be recycled in the process and the concentrate through MEE& Tray Drier.
	A)Low TDS Stream	29.1KLD	
	B)High TDS Stream	5.4KLD	

Sl. No	Point Source of Emission	Pollution control measures
1.	Process reactors in Plant II	Alkali scrubber with stack
2.	Process Reactors (Part) in Plant III	Alkali scrubber with stack
3.	Process Reactors(Part) in Plant III	Alkali scrubber with stack
4.	Ester Plant	Alkali scrubber with stack
5.	Fluidised bed driver in Material Finishing Section	Bag Filters with stack
6.	Peptide Pilot Plant	Wet scrubber with stack
7.	Boiler 2 nos -3 T/hr	Common stack
8.	Thermic Fluid Heater -1 No.	Stack
9.	DG set 165 KVA - 2 Nos,	Stack each
10.	DG set 380 KVA	Stack
11.	DG set 500 KVA	Stack

The above consent has been renewed to the unit under the Water and Air Acts vide Board's proceedings dated 13.04.2018, valid up to 30.06.2018.

5. It is respectfully submitted that the unit of M/s. Sun Pharmaceutical Industries Ltd has again applied for consent to operate-direct of the Board to incorporate the sources of emission such as 10 TPH coal fired Boiler and 1500 KVA DG set and for the change in the sewage generation (25 KLD) and the trade effluent generation of 20KLD. The unit has obtained consent to operate under both acts vide Board proceedings no. T5/TNPCB/F.0148SPR/RL/SPR/ W&A/2020 dated 02.01.2020 valid up to 31.03.2021 for the following:

Sl. No	Products Manufactured	Quantity in Ton/Month
1.	Analgin Magnesium	6.0
2.	Sodium Valporate	8.0
3.	Oxectacine	1.0
4.	Clomipramine	1.0
5.	Flurbiprofen	1.0
6.	Carbamazepine	4.0
7.	Mepoprolol Tartrate	3.0
8.	Tramadol HCL	1.0
9.	Metadoxine	0.4
10.	Danazol	0.1

  
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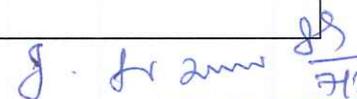
Sl. No	Description of Outlet	Max Discharge	Daily	Point of Disposal
1.	Treated sewage water from ACF outlet	25KLD		On land for gardening
2.	Treated outlet water from Reverse Osmosis Plant	20KLD		Cooling Tower makeup.

Sl. No	Point Source Emission	Air Pollution Control Measures
1.	Process Reactors Plant I	Wet scrubber with stack
2.	Process Reactors Plant II	Wet scrubber with stack
3.	Process Reactors Plant III	Wet scrubber with stack
4.	Process Reactors Plant IV	Wet scrubber with stack
5.	Fluidised bed drier MFS	Bag Filters with stack
6.	Peptide Pilot Plant	Wet scrubber with stack
7.	Boiler 3T/hr -2 nos	Common stack
8.	Thermic Fluid Heater	Stack
9.	DG Set 380 KVA	Stack
10.	DG Set 500 KVA	Acoustic enclosures with stack
11.	DG Set 1010 KVA	Acoustic enclosures with stack
12.	DG Set 1500 KVA	Acoustic enclosures with stack
13.	Boiler 6T/hr	Dust collectors with stack
14.	Boiler 10T/hr	Dust collectors with stack

The unit has further applied for Consent to Operate direct of the Board under the Water & Air Acts on 18.03.2021 for correcting the trade effluent quantity as 34.5KLD (as already obtained in the earlier consent order) and the issue of CTO is under process.

6. It is respectfully submitted that the unit has obtained Hazardous Waste authorisation for handling of the following wastes vide Board's Proc dated 18.07.2016 for 5 years. The unit has now applied for renewal of authorization and the same is under process:

Sl. No	Name of Process Waste	Quantity Authorised T/Year	Waste Type	Waste Disposal Authorised
1.	5.1 Used/spent oil	1.5	Recyclable	Disposal to Authorized or Registered recyclers
2.	28.2-Spent catalyst	1.5	Recyclable	Disposal to Authorized or Registered recyclers
3.	28.3-Spent carbon	4.29	Incinerable	Incineration to CHWTSDF, Gummidipoondi
4.	28.6-Spent solvents	243	Recyclable	Disposal to Authorized or Registered recyclers

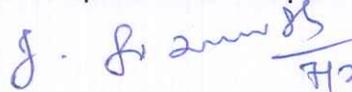
  
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 7/2/2022

5.	33.1-Empty Barrels /containers/liners contaminated with hazardous chemicals/wastes	1500 Nos/Year	Recyclable	Disposal to Authorized or Registered recyclers
6.	34.3. Chemical sludge from waste water treatment	720	Landfillable	To CHWTSDF, Gummidipoondi for secured land fill.

7. It is respectfully submitted that the unit has started its production before 1994 and consent was obtained from the Tamil Nadu Pollution Control Board (TNPCB) in 1992. As per the EIA Notification, 1994, any person who desires to undertake any new project in any part of India or the expansion or modernization of any existing industry or project listed in the Schedule-I (Bulk drugs and pharmaceuticals also included) has to obtain prior Environmental Clearance (EC).

Subsequently, Consent to establish for the additional products/processes was granted to the unit of M/s Sun Pharma Industries Ltd. on 30.11.2005, based on the findings of the Anna University study that the waste generated by the products / process of the Sun Pharma Industries Ltd., are less than the permitted amount of waste generation and Consent to Operate was granted on 19.06.2006 on the basis that there is no change in resultant pollution load. On the other hand, the report only disclosed a reduction in the pollution load or the waste generation and thus by analysis and proper appraisal of the relevant scientific data, this respondent had processed the application and granted Consent. The above consent has been renewed to the unit under the Water and Air Acts valid up to 31.03.2021.

8. It is further submitted that the unit has further stated that they have proposed for the production of bulk drug intermediates of 38.11 MTPM and also proposed for the new addition and enhancement of existing capacity of API from 25.5MTPM to 75.82 MTPM. The proposed production of the bulk drug intermediates is requiring Environmental Clearance under the EIA Notification, 2006. Also, the unit has reported that they have applied for EC, in May 2020 for the "Proposed Change in Product Mix and Enhancement of production capacity

  
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within the existing facility" is under progress at SEIAA-TN.

9. It is respectfully submitted that the unit has provided Sewage Treatment Plant (STP) for the treatment of sewage & canteen waste water generated from the premises and the STP was in operation. The unit has provided Electro Magnetic Flow Meter (EMFM) at the inlet and outlet of the STP which are connected to Water Quality Watch (WQW), TNPC Board for continuous monitoring. The treated sewage from the STP is utilised on land for gardening within the unit premises. The unit has two streams of trade effluent (i) lean effluent stream generated from equipment cleaning, washing and utilities and (ii) strong effluent stream generated from the process. The unit has provided collection tanks at the process area to collect the effluent generated from the process (Lean & Strong Effluent) separately and the effluent stored in the collection tanks in the process area is pumped into the collection tank provided in the ETP premises for each stream.

10. It is respectfully submitted that the unit has provided Effluent Treatment Plant, RO System consisting of 2 stages for the treatment of lean effluent stream (low concentration effluent) generated from the equipment cleanings etc. The lean effluent stream is treated in the Effluent Treatment Plant and then the treated trade effluent is passed through two stage reverse osmosis plant. The first stage RO consists of Plate Type Disc Membrane, and the second stage consist of Spiral Wound Membrane. The permeate from the first stage RO system is taken to second stage for further treatment and the reject from the first stage is taken to the Mechanical Evaporator. The reject from the second stage is taken to collection tank to mix with raw effluent. The permeate from the second stage is utilised for cooling tower makeup.

The unit has provided Stripper, MEE (Three stages FCE) and ATFD for the disposal of the RO-I rejects of lean stream effluent and strong stream effluent. The condensate recovered through the evaporator/drier is taken for further treatment along with lean effluent and the salt from ATFD is stored in the hazardous waste storage yard. The stripped solvent is stored in the drums and disposed as hazardous

*Force of circulation  
Evaporator*

*J. S. 2008*  
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wastes to the TSDF. The ATFD salt is disposed to TSDF along with ETP sludge for secured landfill.

The high concentration effluent undergoes chemical treatment as primary treatment before stripper. The slurry from the primary treatment is mixed with lime and then the sludge is dried in the pan nearby.

The unit has provided Electro Magnetic Flow Meters (EMFM) at the outlet of collection tank of ETP (lean stream), RO-I feed, permeate & reject, RO-II feed, permeate & reject, Strong effluent collection tank inlet, MEE stripper feed, MEE feed, MEE condensate & ATFD feed. Electro Magnetic Flow Meters (EMFM) provided at the outlet of collection tank of ETP (lean stream), RO-I permeate, MEE stripper feed, MEE feed, MEE condensate & ATFD feed are connected to WQW, TNPCB for continuous monitoring.

The unit has stored the hazardous wastes generated in the hazardous waste storage shed. The unit has provided 4 peizometric wells to monitor the ground water quality within the unit premises. Sub surface water samples were collected from those monitoring wells, in order to assess the ground water quality for the parameters such as Copper, Chromium, Hexavalent Chromium, Toluene, Chlorobenzene, M-Xylene, Naphthalene & Phenolic compounds and analysed through NABL/QCI accredited Laboratory (Glens Innovation Labs, Chennai) and the observed values for the water quality parameters are submitted below in the table based on the monitoring on 10.12.2021.

Parameters	MW1 (Borewell at North East Side )	MW2(Borewell at South West Side )	MW3 (Borewell at North West Side )	MW4 (Borewell at South East Side )
pH at 25 <sup>0</sup> C	7.01	6.79	6.51	7.07
Total Suspended Solids @ 105°C(mg/L)	11	23	22	87
Total Dissolved Solids (mg/L)	3440	6360	2260	630
BOD(mg/L) at 27°C for 3 days	3	4	11	BDL (DL:2.0)

  
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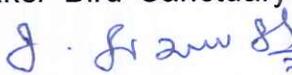
COD(mg/L)	30	34	56	17
Phenolic compound (as C <sub>6</sub> H <sub>5</sub> OH) (mg/L)	BDL (DL:0.001)	BDL (DL:0.001)	BDL (DL:0.001)	BDL (DL:0.001)
Hexavalent Chromium as Cr <sup>6+</sup> (mg/L)	BDL (DL:0.01)	BDL (DL:0.01)	BDL (DL:0.01)	BDL (DL:0.01)
Chromium as Cr(mg/L)	BLQ (LOQ:0.002)	BLQ (LOQ:0.002)	BLQ (LOQ:0.002)	BLQ (LOQ:0.002)
Copper as Cu(mg/L)	0.014	0.009	0.003	BLQ (LOQ:0.002)
Toluene (microgram/L)	BLQ (LOQ:20.0)	BLQ (LOQ:20.0)	BLQ (LOQ:20.0)	BLQ (LOQ:20.0)
Chlorobenzene (microgram/L)	BLQ (LOQ:20.0)	BLQ (LOQ:20.0)	BLQ (LOQ:20.0)	BLQ (LOQ:20.0)
M-Xylene (microgram/L)	BLQ (LOQ:20.0)	BLQ (LOQ:20.0)	BLQ (LOQ:20.0)	BLQ (LOQ:20.0)
Naphthalene (microgram/L)	BLQ (LOQ:20.0)	BLQ (LOQ:20.0)	BLQ (LOQ:20.0)	BLQ (LOQ:20.0)

**BDL:** Below Detection Limit; **DL:** Detection limit;

**BLQ:** Below Limit of Quantification; **LOQ:** Limit of Quantification

- i. The unit has housed reactors in production plant I, II, III & IV and the reactor vents & fugitive emission from each production plant are connected with an alkali scrubber followed by a stack, which is the main source for the Volatile Organic Compounds (VOC) emissions.
- ii. The unit has provided VOC monitors at 2 locations one at process area and another at ETP area for continuous monitoring which are connected to Care Air Centre, TNPCB for continuous monitoring.
- iii. The unit has provided Continuous Emission Monitoring Sensors (CEMS) for the parameters PM, NO<sub>2</sub> & SO<sub>2</sub> in the stack attached to wood fired boiler of 6 T/Hr which are connected to CAC, Chennai for continuous monitoring. Also the unit has provided CEMS for the parameter PM, CO, NO<sub>2</sub> & SO<sub>2</sub> in the stack attached to coal fired boiler of 10 T/Hr which are also connected to CAC, Chennai for continuous monitoring.

11. It is respectfully submitted that the unit is having Zero Liquid Discharge (ZLD) system and found to be complying with the same and hence no discharge of effluent outside the premises. Further, the Vedanthangal lake/ Bird Sanctuary is

  
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located in upstream at a distance of 3.72 KM on the west. Also, Pudhupet Thangallake, Hanumantha kuppam pond and Maduranthagameri, which is the largest lake/water body into which most of the smaller water streams drain during the good monsoon, are located downstream of the unit on the South Western direction. Further, water in Maduranthagam eri drains towards eastern part and there is no chance that ~~the~~ water from these water bodies, gets into Vedanthanga lake / Bird Sanctuary, which is located on the upstream.

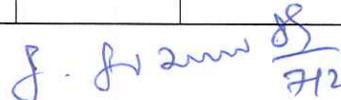
Further, from the ground water quality analysis, it is observed that there is no presence of VOCs namely Toluene, Chlorobenzene, M-Xylene and Naphthalene in monitoring wells inside the unit which shows that the ground water is not contaminated with Volatile Organic Compounds (VOC) at present. The Phenolic compounds and Chromium levels in all ground water samples were detected in BDL (Below Detectable Limit).

Hence, as the Vedanthangal Lake/Bird Sanctuary is located in the upstream of the industry, there is no possibility of reaching effluent into Vedanthangal lake to affect the aquatic life.

12. It is respectfully submitted that the Vedanthangal Lake/Bird Sanctuary is located on the west at a distance of 3.72 KM on the upstream of the unit and as the unit is having Zero Liquid Discharge (ZLD) system, there is no possibility of ~~the~~ effluent reaches the Vedanthangal Lake/Bird Sanctuary, to affect the aquatic life in that sanctuary contributing pollution especially Volatile Organic Compounds (VOC). However, there are 8 other industrial units located more than 3 KMs away from the bird sanctuary and details of the above said units, trade effluent generation, mode of disposal of trade effluent, possibility of effluent reaching the Vedanthangal Bird Sanctuary and action taken for violations if any committed by the industries are tabulated below:

*S. Ramesh* 8/7/22  
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Sl. No	Name & address of the unit	Product Manufacture	Whether trade effluent is generated if yes what is the mode of disposal	Location of the unit with respect to Vedanthanga I Bird Sanctuary	Whether any possibility of effluent reaching the Vedanthanga Bird Sanctuary	Whether action taken for discharge of effluent outside the premises
1	M/s. Ordain Health Care Global Private Limited, S.F.No. 532/2F, etc, Karunkuzi village, Maduranthagam Taluk and Chengalpattu District	Tablets and Capsules	1. Trade Effluent - RO Permeate - 2.25KLD - Reused For Boiler Feed Water & 2. Trade Effluent - RO Rejects - 0.75KLD - Solar Evaporation Pans	Downstream About 3.89 Kms	No	Not Applicable
2	M/s. Arihant Intermediates (Madras) Private Limited, S.F.No. 90/1, Sathamay village, Maduranthagam Taluk and Chengalpattu District	Basic Chromium Sulphate & Calcium Sulphate (Gypsum)	1. Trade Effluent-1 - 1.4KLD - Recycling to process 2. Trade Effluent 2 - 0.2 KLD - Solar Evaporation Pans	Downstream About 3.8 Kms	No	Not Applicable
3	M/S Royal Welding Wires Pvt Ltd S.F No. 532/2A, etc, Karunkuzi Village, Maduranthagam Taluk, Chengalpattu District	MIG Wires, MS Electrodes, Flux	1. Trade Effluent - 2.0 KLD - Double Effect Evaporator followed by Elevated Solar Evaporation Pans	Downstream About 3.8 Kms	No	Not Applicable
4	M/s. IM AMIS Forgings Pvt Ltd , S.F.No. Survey no 217/1 216/1,2,3 215/2C,2D,2E,2 F,2I, VEDEVAKKAM village, Maduranthagam Taluk and Chengalpattu District	Forged Auto Components	1. Trade Effluent 1 - 4.25KLD - Recycling to process 2. Trade Effluent 2 - 0.95KLD - Solar Evaporation Pans	Downstream About 3.8 Kms	No	Not Applicable
5	M/s. P A R K Felts Private Limited, S.F.No. 223/4A, Vedevakkamvillage, Maduranthagam Taluk and, Chengalpattu District	Expanded Polypropylene Pads	1. Trade Effluent - 0.05KLD - Solar Evaporation Pans	Downstream About 3 Kms	No	Not Applicable

  
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 TAMIL NADU POLLUTION CONTROL BOARD

6	M/s. Park Industries Private Limited, S.F.No.2/5, Puduppattu Village, Maduranthagam Taluk and, Chengalpattu District	Automobile Felts, Non Oven Fabrics, Floor Carpet for Automobile	No trade effluent	Downstream About 3.2 Kms	No	Not Applicable
7	M/s. Total Oil India Private Limited, S.F.No. 131/1A1, etc, Chithalamangalam Village., Maduranthagam Taluk and Chengalpattu District	LPG Bottling	Trade Effluent - 0.2 KLD - On land for gardening	Downstream About 3.45 Kms	No	Not Applicable
8	M/s. IM Gears Pvt Ltd, S.F.No. 217/4A, etc, Vedevakkam village, Maduranthagam Taluk and Chengalpattu District	Automobile Components - Gears and Shafts	No trade effluent	Downstream About 3 Kms	No	Not Applicable

There is no possibility of reaching of any effluent from the above said units to the Vedanthangal Lake / Bird Sanctuary, as the said units are located downstream.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.

*J. Josephine* 28/11/2022  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
 No.76, MOUNT SALAI, GUINDY,  
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**BEFORE ME**

#### VERIFICATION

I, J. Josephine Sahayarani, Daughter of Jesu Rajan, working as Joint Chief Environmental Engineer, having office at No. 76, Anna Salai, Guindy, Chennai – 32, do hereby submit that the above contents are true to the best of my knowledge and belief through records.

*J. Josephine* 28/11/2022  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
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**BEFORE THE HON'BLE NATIONAL  
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SOUTHERN ZONE, CHENNAI.**

**Original Application No. 88 of 2020 (SZ)**

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K.R. Selvaraj Kumar,  
Meenavar Nala Sangam,  
Represent by its president  
M.R Thiyagarajan,  
Office at No.48, East Madha Church  
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...Applicant(s)

**Vs**

Union of India and Others  
Through the Secretary,  
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Indira Paryavaran Bhavan, Jor Bagh,  
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...Respondents

**REPORT FILED ON BEHALF OF THE  
3<sup>RD</sup> RESPONDENT – TAMIL NADU  
POLLUTION CONTROL BOARD**

Advocate for the Respondent: TNPCB  
Tr. S. Sai Sathya Jith,  
Advocate, Chennai

Date: 07.02.2022

Date of Hearing: 01.03.2022

